

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 230 OF 2014, 231 OF 2014, 155 OF 2015 & 156 OF 2015,  
APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014 &  
IA NO. 159 OF 2015,  
APPEAL NO.266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015,  
APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015,  
APPEAL NO. 236 OF 2014 & IA NO.162 OF 2015**

**Dated: 11<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of :**

**APPEAL NO. 230 OF 2014**

**BSES Rajdhani Power Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra and  
Mr. Manoj Kumar Sharma for R-1

**APPEAL NO. 231 OF 2014**

**BSES Yamuna Power Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy Ranganadhan

Counsel for the Respondent(s) : Mr. Pradeep Misra and  
Mr. Manoj Kumar Sharma for R-1

Mr. Arun Kumar Datta

**APPEAL NO. 155 OF 2015**

**BSES Rajdhani Power Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

: 2 :

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad  
Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divianshu Rai for R-1

**APPEAL NO. 156 of 2015**

**BSES Yamuna Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan and  
Ms. Malavika Prasad  
Counsel for the Respondent(s) : Mr. Nikhil Nayyar  
Mr. Divyanshu Rai for R-1

**APPEAL NO. 265 OF 2013 & IA NOs. 357/13, 110/14 & 159/15**

**BSES Yamuna Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms Malavika Prasad and  
Mr. Arijit Maitra  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Sharma for R.1  
Mr. Arun Kumar Datta for R.2

**APPEAL NO. 266 OF 2013 & IA NOs. 358/13 & 160/15**

**BSES Rajdhani Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad and  
Mr. Arijit Maitra  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Sharma for R-1

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 of 2015**

**BSES Rajdhani Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms Malavika Prasad and  
Mr. Arijit Maitra  
Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R.1

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**BSES Yamuna Power Ltd. ...Appellant(s)**  
**Vs.**  
**Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms Malavika Prasad  
Mr. Arijit Maitra  
Counsel for the Respondent(s) : Mr. Pradeep Misra and  
Mr. Manoj Kumar Sharma for R-1  
Mr. Arun Kumar Datta

**ORDER**

We have heard learned counsel for the parties for some time.

List these matters for further hearing on **12<sup>th</sup> January, 2017 at 02:30 pm.**

**( I. J. Kapoor )**  
**Technical Member**

dk/sh

**(Justice Ranjana P. Desai)**  
**Chairperson**